

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**RAJYA SABHA
UNSTARRED QUESTION NO. 943
TO BE ANSWERED ON 06/02/2026**

**HOUSES CONSTRUCTED UNDER PRADHAN MANTRI AWAS YOJANA-GRAMIN
IN ODISHA**

943 Smt. Mamata Mohanta:

Will the Minister of Rural Development be pleased to state:

- (a) the number of houses constructed till December 2025, including the details of tribal dominated districts of Odisha;
- (b) the total amount of expenditure incurred;
- (c) whether the effectiveness of digital systems has been assessed to ensure transparency; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)**

(a): In order to achieve the target of “Housing for All” in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April 2016 to construct 2.95 crore houses by providing assistance to eligible rural households with basic amenities. The Union Cabinet has approved the proposal for “Implementation of the Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) during FY 2024-25 to 2028-29” for construction of additional 2 crore rural houses.

As on 31.12.2025, a cumulative target of 4.15 crore houses have been allotted to States/UTs out of which 3.86 crore houses have been sanctioned and 2.93 crore houses have been completed. A total target of 28,49,889 houses has been allotted to the state of Odisha and out of which 28,07,459 houses have been sanctioned and more than 25,04,574 houses have been completed by the state. The district-wise details, of tribal dominated districts of Odisha, of houses sanctioned and completed under PMAY-G till December, 2025 are given at **Annexure**.

(b): Under the scheme, the total utilisation of funds against the Central releases stands at ₹33,502 crore till date. For FY 2025-26, Mother Sanction of Rs 235.07 cr has been released to the State under SNA-SPARSH, out of which an expenditure of ₹41.08 crore has been incurred through the SNA-SPARSH system.

(c) & (d): The programme implementation and monitoring are carried out through an end-to-end e-Governance Model - Using AwaasSoft and AwaasApp. Monitoring of PMAY-G is done through real time capture of progress using workflow enabled transactional data in MIS i.e. AwaasSoft.

AwaasSoft: AwaasSoft is a bi-lingual (Hindi & English), transactional web based electronic service delivery platform to facilitate e-Governance in PMAY-G. All the critical functions of PMAY-G like identification of beneficiaries from beneficiary databases, fixing of targets, release of funds, issue of sanction order to the beneficiary, monitoring of the progress of house construction, release of the assistance amount to the beneficiary, etc. are done through AwaasSoft.

Awaas+ 2024 Survey: To identify the potential eligible households under the PMAY-G, an updation exercise has started w.e.f. 27.12.2024 using the Awaas+ 2024 mobile application. The main features of the Awaas+ 2024 Survey are as under:

- i. Self Survey and Assisted survey of potential beneficiaries: The self-survey can be conducted by either a member of the beneficiary household or an authorized representative. For Assisted survey, the States/Union Territories would register the Surveyors for conducting the household survey.
- ii. Mandatory Aadhaar based Face authentication: Access to the application will require Aadhaar-based e-KYC verification.
- iii. Housing Typology selection: Users will be presented with options for housing designs and mason training programs. While the users can select any housing design, the chosen design will be considered as preference only.
- iv. Time stamped and Geo-tagged photos: Photos of the family's existing house and the proposed site (if they are found eligible and receive benefits under PMAY-G) should be captured in the next stage. These photos are geo-tagged and timestamped to record their exact location and time are recorded. These photos will then be analysed using Artificial Intelligence (AI) models to assess eligibility.

Usage of Artificial Intelligence (AI)/ Machine Learning (ML) model is done under the PMAY-G to curb fraudulent activity and provide information of possible malpractices, and the details are provided as under:-

- i. Recommendation System module identifies various house attributes such as pucca wall, pucca roof, kutcha wall, kutcha roof, logo, window, door, and person in the uploaded photos of a completed house and recommends a final photograph for approval.
- ii. Anomaly Detection and Fraud Prevention module calculates similarity score between the photograph of house that is being inspected and other houses in the vicinity to prevent any kind of fraudulent activity in this regard.
- iii. e-KYC of the beneficiaries through integration with Aadhaar and AI-enabled face authentication technology to conduct verification of PMAY-G beneficiaries.
- iv. Liveliness Detection: Eye Blink/ Motion detection feature in Awaas App for identification of the beneficiaries.

Annexure referred to in reply to part (a) of Rajya Sabha Unstarred Question No. 943 to be answered on 06.02.2026 regarding PRADHAN MANTRI AWAS YOJANA - GRAMIN (PMAY-G)

Tribal dominated District-wise details of Houses Sanctioned and Completion under PMAY-G in Odisha

Sr. No.	District Name	House Sanctioned by States	House Completed by States
1	BALESHWAR	1,69,488	1,46,648
2	GAJAPATI	43,372	33,947
3	GANJAM	79,805	74,774
4	KALAHANDI	1,39,797	1,24,997
5	KANDHAMAL	53,665	46,212
6	KENDUJHAR	1,72,487	1,52,555
7	KORAPUT	99,193	85,625
8	MALKANGIRI	43,362	35,385
9	MAYURBHANJ	3,50,177	2,91,460
10	NABARANGAPUR	1,36,429	1,19,093
11	RAYAGADA	68,656	61,732
12	SUNDARGARH	1,42,021	1,35,223
13	SAMBALPUR	58,926	56,996
